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Title: Regarding handing over the Dulhasti Power Project to the State of Jammu and Kashmir as recommended by Rangarajan Committee.

DR. MIRZA MEHBOOB BEG (ANANTNAG): Mr. Chairman, Sir, during the tenure of UPA-I, the hon. Prime Minister had constituted various Committees to look into the aspect of political alienation that we have in the State of Jammu and Kashmir and other problems that are there in the State. I would like to draw the attention of the Government to the recommendations that were made by various Committees.

One of the Committees, the Rangarajan Committee, asked the NHPC to hand over the Dulhasti Power Project to the State of Jammu and Kashmir. However, it has not been implemented. The Rangarajan Committee, which was constituted by no less a person than the hon. Prime Minister, said that because of the Indus Waters Treaty, which was signed between our late Prime Minister Pandit Jawaharlal Nehruji and an army ruler in Pakistan President Ayub, all our water resources with which the nature had endowed the State of Jammu and Kashmir are being given to Pakistan. So, the Rangarajan Committee report said that because of the heavy losses which the State of Jammu and Kashmir is facing because of the treaty, it should be heavily compensated. It has still not been done.

There was another Committee which was headed by Justice Sageer and it said that the Government of India should have a look at restoration of political autonomy, which the State of Jammu and Kashmir enjoyed when it became a part of this great Union, and should try to restore the fully autonomous position to the State of Jammu and Kashmir. That has still not been done.

Very recently, the Rangarajan Committee submitted a report to the State of Jammu and Kashmir which talks about how to handle a big crisis in the State of Jammu and Kashmir, the unemployment crisis. Unfortunately, Government is the only job provider in Kashmir Valley and there is no private sector. The Committee had recommended that jobs should be provided to unemployed Kashmiri youths in various sectors in this whole country. Very recently, Prime Minister in reply to the Motion of Thanks to the President's Address said that we will give one lakh jobs to Kashmiri youth. The beauty of that would be if Kashmiri youths are adjusted in various parts of the country, they get involved and the alienation problem can also be addressed.

I would very humbly submit that all the recommendations, because it would otherwise lead to further alienation, which were given by the Committees formed by the Prime Minister should be fully obliged and should be taken care of.